

ITEM NO.1501

COURT NO.5

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.8540/2024

TINKU

Appellant(s)

VERSUS

THE STATE OF HARYANA & ORS.

Respondent(s)

Date : 13-11-2024 This matter was called on for pronouncement of judgment.

For Appellant(s) Ms. Priyanjali Singh, AOR

For Respondent(s) Mr. Shekhar Raj Sharma, D.A.G.
Mr. Akshay Amritanshu, AOR
Ms. Nidhi Narwal, Adv.
Ms. Drishti Saraf, Adv.
Ms. Pragya Upadhyay, Adv.
Ms. Swati Mishra, Adv.

Hon'ble Mr. Justice Augustine George Masih pronounced the Reportable judgment of the Bench comprising Hon'ble Mr. Justice Abhay S. Oka, Hon'ble Mr. Justice Ahsanuddin Amanullah and His Lordship.

The appeal is disposed of in terms of the signed Reportable judgment.

Pending application also stands disposed of.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)

[THE REPORTABLE SIGNED JUDGMENT IS PLACED ON THE FILE]